

# OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

## ORDER

The following transfers & postings are being made in Official exigency with immediate effect :

S N	Name & Emp. Code of the Official	From	To
1.	Rajender Prasad EC : 11124/22215058	Desg: Peon Role: Peon Posting: Previously attached with Sh. Kanwaljeet Arora, Ld. Member Secretary, DSLSA (In Diverted Capacity)	Desg: Peon Role: Peon Posting: Attached with Sh. Kanwaljeet Arora, Ld. Officer on Special Duty, Hon'ble High Court of Delhi, New Delhi (In Diverted Capacity)
2.	Sunahari Lal EC : 91020/77714040	Desg: Peon Role: Peon Posting: Previously attached with Sh. Kanwaljeet Arora, Ld. Member Secretary, DSLSA (In Diverted Capacity)	Desg: Peon Role: Peon Posting: Attached with Sh. Kanwaljeet Arora, Ld. Officer on Special Duty, Hon'ble High Court of Delhi, New Delhi (In Diverted Capacity)
3.	Vinod Kumar Mehra EC : 90171	Desg: Peon Role: Orderly Posting: In the Office Pool, Admin-III Distt: Central THC	Desg: Peon Role: Orderly Posting: Attached with Sh. Bharat Parashar, Ld. Member Secretary, DSLSA  (In Diverted Capacity)
4.	Vikas Kumar EC : 95540596	Desg: Peon Role: Orderly Posting: In the Office Pool, Admin-III Distt: Central THC	Desg: Peon Role: Orderly Posting: Attached with Sh. Bharat Parashar, Ld. Member Secretary, DSLSA  (In Diverted Capacity)

Note :-

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

*GIRISH KATHPALIA*  
01:55 PM  
24.5.22

(GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

9 DELHI

(38664-699)

No. 915/38664/699/ADMIN-III/Central/P&T/2022

Dated, Delhi the 24 MAY 2022

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. PS to Ld. Principal District & Sessions Judge (HQs), Central, Tis Hazari Courts, Delhi.
3. The Member Secretary, DSLSA, Patiala House Courts, New Delhi.
4. The Officers Concerned.
5. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Central, Delhi
6. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central
7. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
8. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
9. Dealing Officials, Accounts Branch, Central
10. The Officials concerned.
11. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
12. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI